

(44)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:


Dilip Timblo


V/s.



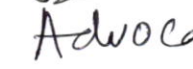
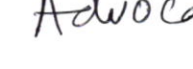


Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956  
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Abezaraj Fathulhug, Advocate a/w Aswathi Chivahala Advocate i/b HSA Advocates for R <sub>1</sub> to R <sub>4</sub>		
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	Meeta Dadi for R <sub>1</sub> i/b Mulla & Mulla	Advocate	
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	Mr Joseph Kodanthara - Sr Counsel - Mr Eric Correia Mr Akash Rebelo Mr. Atul Desai Mr. Kungita Shah i/b Kanga & Company Advocate for Petitioner Advocates & Solicitors.	     Advocates	
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**ORDER**  
**TCP 07/111/NCLT/MB/MAH/2012**

Petitioner Counsel submits that due to some difficulty on 23.1.2018, the date of hearing of 23.1.2018 is hereby cancelled and at his request, date of hearing is preponed to 22.1.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)